- THE MINIS FER OF STATE IN THEDEPARTMENROF POWER AND MINISTER OF SLATE IN THE MINIS TRY OF PETROLUEM AND NATURAL GAS (SHRI-MATI SUSHILA ROHATGI): (a) and (b) The following modifications in the existing guidelines have been made with effect from 1-7-1986:
- (i) *Income Limit*: Subject to the existing stipulations the ceiling of the annual income has been raised from Rs. 34,000 /- to Rs. 50,000.
- (ii) Reservations: While doirg away with the reservation of asylm for Unemployed Graduates (including Engineering Graduates) and adding the same to the 'Open' Category, which is now 55% it has been stipulated that within this category of 'Open' other things being equal,
- Reference will be given to Unempoyed Graduates and amorgst them Unemployed Engineering Graduates would be given prior preference.
- (iii) Co-operative Societies: Only such eligible Co-operative societies would now be considered as have shown profits during the preceding 3 years.
- (iv) State Corporations: The existing stipulation to appoint State Government Companies as ad-hoc distributors in cases where a dealership has to be terminated as well as the for hilly and remote areas in respect of LPG distributorships has now been extended to cover SKO/LDO dealerships also.

Production agreements by BHEL with USSR

144. PROF. G. LAKSHMANNA: SHRI PARVATHANENI UPENDRA :

Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the USSR has reached ar agreement with the Bharat Heavy Electrical

- Ltd. for cooperation in the production of eletrkal locomotives and with the Hindustan Machine Tool Ltd., for the production of computerised machine tools ar.d polygi&phic equipment;
- (b) if so, what are the detAlls thereof; and
- (c) whether similar agreements are proposed to be reached between USSR and other public and private sector companies, if so, what are the details thereof?
- THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (SHRI K. K. TEWARI): (a) No, Sir.
- (b) and (c) The questions do not arise. Ministry of Industry are not aware of any such agreements.
- 145. [Transferred to the 31st July, 1986]

Performance plan for public sector units

146. PROF.C.LAKSHMANNA: SHRI PARVATHANENI UPENDRA:

Will the Minister of INDUSTRY be pleased to state :

- (a) whether any action performance plan has been chalked out by Government for the Bharat Heavy Electricial Limited and other public sector units to ensure that the plan targets are not missed; and
- (b) if so, what are the details thereof?

THE MINISTER OF STARfI IN THE DEPARTMENT OF PUBLIC ENTERPRISES (SHRI K. K. TEWARI): (a) and (b) The Public sector Units chalk out their own annual operational plars each year. These are monitored at the corporate level by the PSUs. Selective indicators are moritored by the Government also. The annual